GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

UNSTARRED QUESTION NO:789

ANSWERED ON:14.08.2012

PROCESSING OF HORTICULTURAL PRODUCE

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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of the schemes being implemented by the Government for processing of horticultural produce particularly fruits and vegetables in the country including Rajasthan and Chhattisgarh;
- (b) the steps taken for setting up of adequate storage units to reduce wastage of horticultural produce, fruits and vegetables including potatoes; and
- (c) the names of the countries with which the Ministry has entered into agreements in the areas of fruits and vegetables processing?

Answer

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

- (a): The Ministry under its 11th Plan Scheme for Technology Upgradation/ Establishment/Modernization of Food Processing Industries (FPIs) extends the financial assistance for setting up of new food processing units as well as technological upgradation and expansion of existing units in the country including that of Rajasthan & Chhattisgarh. Ministry extends financial assistance in the form of grants-inaid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs per project in general areas and @ 33.33% subject to maximum of Rs. 75 lakhs per project in difficult areas. Under the Scheme the sector includes, processing of Milk, Fruit & Vegetables (including Pineapple), Meat, Poultry, fishery, wine, consumer and other bakery products Non-perishable: Grain milling (cereal, oil seeds, rice milling, flour milling, pulse milling). The details of financial assistance provided to the food processing units including Fruits & Vegetables processing units in the country including Rajasthan and Chhattisgarh States is annexed.
- (b): Under the scheme for cold chain, value addition and preservation infrastructure financial assistance in the form of Grant-in-aid @50% of the total cost of Plant & machinery and Technical civil work in General areas and @75% of the total cost of Plant & Machineries and Technical civil work is provided by Ministry in difficult areas subject maximum of Rs. 10.00 Crores. Cold storages are deregulated activities with private sector management and control. The initiatives are aimed at filing the gaps in the supply chain, strengthening of cold chain infrastructure, establishing value addition with infrastructural facilities like sorting, grading, packaging and processing for horticulture including organic produce, marine, dairy and poultry etc. Other agencies of the Government like National Horticulture Board (NHB), Agricultural and processed Food products export Development Authority (APEDA), National Co-operative Development Corporation (NCDC) and State Government also provide assistance for cold storage under their respective schemes.
- (c): No such agreements have been entered into with any foreign countries in the areas of fruits and Vegetable processing specifically.